country under the distinguished leadership of His Excellency Dr. Khalil Ahmed Abawi, President of the House of Representatives of the Republic of Afghanistan.

On behalf of the Members of the House and on my own behalf, I take pleasure in extending a very hearty welcome to the Leader and other Members of Delegation and wish our distinguished guests a very enjoyable and fruitful stay in our country. We hope that during their stay here they would be able to see and learn more about our parliamentary system, our country and our people, and their visit to this country will further strengthen the friendly bonds that exist between India and Afghanistan. Through them we convey our greetings and best wishes to the Members of the House of Representatives and the friendly people of the Republic of Afghanistan.

MOTION RE. SUSPENSION OF QUESTION HOUR

SHRI SURESH **KALMADI** (Maharashtra): Sir, I want to move that the Question Hour be suspended. Sir, I sent you a letter. This is because of the grave happenings in Ayodhya. Sir, we were told yesterday that this land was handed over for tourism development. But it is very clear from the statements of the BJP and the VHP leaders that this is meant for the construction of the Ram Mandir. They demolished 5 temples. The demolition is still going on. {Interruptions} And we want to know from the hon. Minister whether the UP Government has replied to the Central Government. What is the Central Government doing in the matter, we want to know. This is a grave matter, Sir. All the luggage of the occupants has been thrown out. The chief priest of the temple has also been thrown out. Sir, this is a very serious matter. (Interruptions)

SHRI VIREN J. SHAH (Maharashtra): There is no reason to suspend the Question Hour. After the Question Hour... (Interruptions)

श्री प्रमोद महाजन (महाराष्ट्र): सभापति जी, क्वश्चन आकर सस्पेंड नहीं होना चाहिए।

SHRI SURESH KALMADI: Sir, I

want to move that the Question Hour be suspended. (Interruptions)

SHRI V. GOPALSAMY (Tamil Nadu): Sir, secularism is under threat in India because they have announced that they are going to build the temple which means that they are going to destroy the mosque. That is their ulterior motive. (*Interruptions*)

श्री मोहम्म्द खलीलुर रहमान (आन्ध्र प्रदेश): मैं डिमांड करता हूं कि क्वश्चन आवर सस्पेंड किया जाए।

SHRI V. GOPALSAMY : Their purpose is clear. They are going to destroy the mosque.

श्री राम नरेश यादव (उत्तर प्रदेश): यह सब उत्तर प्रदेश की सरकार करवा रही है। ... (व्यवधान) हमारे संविधान का जो धर्मीनरपेक्ष चरित्र है, उत्तर प्रदेश की सरकार उसे खत्म कर रही है। उत्तर प्रदेश सरकार जानबूझ कर इस काम को करवा रही है। सदन में क्वश्चन आवर की कार्यवाही सस्पेंड करके इस पर बहस होनी चाहिए।

SHRI YASHWANT SINHA (Bihar): Sir, we had discussed this matter yesterday in the House and the Home Minister had promised that he would get in touch with the UP Government and come to the House with information. Now, almost 24 hours have passed. (Interruptions)

श्री प्रमोद महाजन: सभापति जी, क्या आपने क्वधन आवर सस्पेंड करने की अनुमति दी है। ...(ख्यक्थान))

SHRI YASHWANT SINHA: I would like to know from the Home Minister whether he has succeeded in getting the information from the UP Government. Where does the Government of India stand in respect of facts with regard to this case? I think the Home Minister should clarify and take the House into confidence. (Interruptions)

THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN): Last night, we could get in touch with the Chief Secretary of U.P. and he promised that he will send the report today. Till I left my residence for this place, I did not receive it...(Interruptions)

SHRI SURESH KALMADI: But demolition has been going on... (Interruptions)

SHRI V. GOPALSAMY: When will

they stop it? (Interruptions)

SHRI SURESH KALMADI: What is the Government doing to stop this demolition? (Interruptions)

SHRI V. GOPALSAMY: There is a grave threat to our secularism. (Interruptions)

SURESH KALMADI: SHRI U.P. Government dismissed. must be (Interruptions)

SHRI GURUDAS DAS GUPTA (West Bengal): I request the Home Minister. ..(Interruptions)

श्री राम नरेश यादव: बहुत ही खतरनाक मोड़ पर...(व्यवधान)

SHRI SURESH KALMADI : U.P. Government has not even replied. What is this? This is contempt...(*Interruptions*)

श्री राम नरेश बादव: ऐसे समय में केन्द्र सरकार को कड़ी कार्यवाही करनी चाहिए...(स्यवधान)

SHRI YASHWANT SINHA: It is not unfortunate that the U.P. Government has not been able to send a report to the Home Minister. It is an extraordinary situation when the Home Minister of India is not able to get the facts from a State Government. Twentyfour hours have passed... (Interruptions)

MR. CHAIRMAN: Seeing the mood of the House, I request him to move, if the House wants, that the Question Hour be suspended. You may move... (Interruptions). No, he does not want suspension.

THE LEADER OF OPPOSITION (SHRI S. JAIPAL REDDY): We are for suspension of the Question Hour... (Interruptions).

MR. CHAIRMAN: You move the motion. SHRI V. GOPALSAMY : Question Hour should he suspended. (Interruptions).

SHRI SURESH KALMADI: I move: "That the Question Hour be suspended on the issue of Ayodhya." The question was proposed. SHRI S. JAIPAL REDDY: Sir, we support it.

AN HON. MEMBER: We do not support.

MR. CHAIRMAN: I will put the motion to vote. Those who are for the motion will rise in their seats.

SHRI S. JAIPAL REDDY: I am on a point of order.

MR. CHAIRMAN: No point of order. There is division.

SHRI S. JAIPAL REDDY: I am on a point of order... (Interruptions)

SHRI SURESH KALMADI: This is not a party issue. (Interruptions)

SHRI V. GOPALSAMY: This is not a party issue. (Interruptions)

SHRI S. JAIPAL REDDY: Sir, I am on a point of order.

MR. CHAIRMAN: Those who are standing in favour of the Motion will please sit down. (Interruptions)

SHRI SUBRAMANIAN SWAMY (Uttar Pradesh): Those who are in favour of the' BJP may stand up now. (Interruptions)

MR. CHAIRMAN: Those against the suspension of Question Hour may please stand up in their seats.

SHRI MURASOLI MARAN (Tamil Nadu): Sir, I am on a point of order. What happened to the electronic voting machine? Why are you adopting this procedure? Why are you adopting this practice?

MR. CHAIRMAN: In order to save time, I am doing it.

SHRI V. GOPALSAMY: Let there be Division. (Interruptions)

SHRI S. JAIPAL REDDY: Hon. Chairman, Sir, I am on a point of order. (Interruptions) When the Chairman was good enough to ask the Members to rise in their seats, if they favoured suspension of Question Hour, some Members on the other side rose in their seats. After they rose in their seats, they were made to sit down. (Interruptions)

SOME HON. MEMBERS: No.

SHRI S. JAIPAL REDDY: WE cannot be privy...(Interruptions)

MR. CHAIRMAN: I rule it out. Now, those against suspension of Question Hour may please rise in their seats.

SHRI GURUDAS DAS GUPTA: We want formal Division.

SHRI S. JAIPAL REDDY: We want

Division. (Interruptions)

MR. CHAIRMAN: As some Members are insisting, we will have formal Division, by * the electronic voting machine. Let the lobbies be cleared. The lobbies have been cleared. (Interruptions). Will you all sit down? I request everybody to go to their seats. (Interruptions). Please go to your seats.

SHRI N. K. P. SALVE (Maharashtra): Let us understand the issue on which we are voting.

MR. CHAIRMAN: I am starting the voting process now. The question is:

"That this House do suspend rule 38 of the Rules of Procedure and Conduct of Business in the Rajya Sabha in its application to the discussion on demolition of temples in Ayodhya by the U.P. State Authority in disregard of High Court orders."

The House divided.

MR. CHAIRMAN: Ayes ... 47 Noes ... 14 *The motion was adopted.* "Ayes"—47

Ambedkar, Shri Prakash Yashwant Baby, Shri M. A. Basu Ray, Shri Sunil Bhattacharya, Prof. Saurin Biswas, Shri Debabrata Das, Shri Basant Kumar Das, Shrimati Mira Das Gupta, Shri Gurudas Gandhi, Shri Raj Mohan Ganesan, Shri Misa R. Gautam, Shri Anand Prakash Gopalsamy, Shri V. Javali. Shri J. P. Kaldate, Dr. Bapu Kalmadi, Shri Suresh Kiruttinan, Shri Pasumpon Tha. Ledger, Shri David Maheshwari. Shrimati Sarala Maheshwarappa, Shri K. G. Malaviya, Shri Satya Prakash Maran, Shri Murasoli Md. Salim, Shri Mehta, Shri Chimanbhai Menon, Prof. M., G. K. Mohammed Afzal alias Meem Afzal, Shri Mohanty, Shri Sarada Morarka, Shri Kama! Mukherjee, Shri Samar

Naik, Shri R. S. Patil, Shri Vishwasrao Ramrao Poddar, Dr. R. K. Rahman, Shri Mohd, Khaleelur Raja Ramanna,, Dr. Reddy, Dr. G. Vijaya Mohan Reddy, Dr. Narreddy Thulasi Reddy, Shri S. Jaipal Sen, Shri Ashis Singh, Shri Digvijay Singh, Shri Shankar Dayal Singh, Shri W. Kulabidhu Sinha, Shri Chandra Mohan Sinha, Shri Yashwant Sivaji, Dr. Yelamanchili Sreedharan, Shri Arangil Swamy, Shri Subramanian Talari Manohar, Shri Viduthalai Virumbi, Shri S.

"Noes"—14

Agarwal, Shri Lakkhiram Agarwal, Shri Ramdas Aurora, Sardar Jagjit Singh Bakht, Shri Sikander Chanpuria, Shri Shivprasad Gautam, Shri Sangh Priya Koya, Shri B. V. Abdulla Mahajan, Shri Pramod Mathur, Shri Jagdish Prasad Raghavji, Shri Ranjit Singh, Shri Shah, Shri Viren J. Sharma, Shri Krishan Lal Solanki, Shri Gopalsinh G.

The motion was adopted.

MR. CHAIRMAN: The Question Hour is suspended. Let Shri Suresh Kalmadi initiate the discussion.

(The Deputy Chairman in the Chair)

SHRI SURESH KALMADI: Madam, yesterday the House...

श्री प्रपोद पहाजनः आज जो भी हुआ, क्वेश्चन ऑवर को दूरदर्शन में बिना कट किए दिखाया जाना चाहिए. उसका एक छोटा सा पोरशन भी कट नहीं होना चाहिए। ...(Interruptions)... It should not be censored.

SHRI VIREN J. SHAH: The recording must be seen by the people of this country. ...(Interruptions)...

SHRI JAGDISH PRASAD MATHUR (Uttar Pradesh): The people of this

country must see how indifferent their leaders are. The people should know. ... (Interruptions)...

THE DEPUTY CHAIRMAN: Order, please, दूरदर्शन बाद में होगा, पहले लीडर आफ दि आउस को सन लैं।

SHRI S. B. CHAVAN: Madam, just now I have the information that the State Government's report has been received just now. They are processing it and, might be, during the course of the day 1 will be able to make a statement. ...(Interruptions)...

SHRI SANTOSH BAGRODIA (Rajasthan): Madam, one clarification. .../Interruptions)...

THE DEPUTY CHAIRMAN: Clarification about what?

SHRI SANTOSH BAGRODIA: It is regarding the House. The point for clarification is, the Question Hour is to be telecast. If any other proceedings are

ं **श्रीमती सुषमा स्वराज** (हरियाणा): जो दूरदर्शन पर दिखाया जाएगा ,.....

(Interruptions)...

THE DEPUTY CHAIRMAN: See, I couldn't understand because everybody started

श्री शंकर दयाल सिंह (बिहार): मैं समझता हूं कि पहली बार यह मौका मिला है जब आप चेयर पर हैं और कास्टिंग हो रहा है, इमिलए आपको अनाउंस करना चाहिए

about the TV.

THE DEPUTY CHAIRMAN: that is beside the point. ...(Interruptions)... Please. ...(Interruptions)... Order, order, order.

SHRI SANTOSH BAGRODIA: Madam, I want to have your ruling at least on this point. ...(Interruptions)...

THE DEPUTY CHAIRMAN: Now, please let us have peace in the House. We have had enough *gudbud*.

SHRI SANTOSH BAGRODIA: Madam, would you please clarify? I want to know from you. According to the rules and the system, only the Question Hour is to be telecast. ...(Interruptions)...

THE DEPUTY CHAIRMAN: Just a minute, please. (Interruptions)

SHRI PRAMOD MAHAJAN: If it is not the Question Hour, then, what did we suspend? (*Interruptions*)

THE DEPUTY CHAIRMAN: Please. एक पिनट बैठिए(व्यवधान)

The question has been put to me. Let me answer it. Right? The question is, he asked whether it should be televised or not. Let it be recorded. Let the Chairman decide whether it should be televised or not. Let the decision lie with him. (*Interruptions*)

Everything we cannot.... (Interruptions)

Let it be recorded. Let the Chairman decide. Now let us not dispute the matter of even televising it and have a motion on it and suspend this discussion. That is too much. Please. (*Interruptions*)

श्री प्रमोद महाजनः मैडम, आप पहली बार उपसभापति है तो मुझे लगता है कि आपकी रूलिंग पर इसको टेलीकास्ट करना चाहिए।

श्रीमती सुषमा स्वराजः मैडम, प्रश्न काल में हमेशा चेयरमैन आसीन होते हैं। आज पहली बार आप आसीन हैं और आपको जो लोग दिखाना नहीं चाहते(व्यवधान) वहीं यह मांग उठा रहे हैं।

मैंडम, यह मांग एक साजिश के तहत उठाई जा रही है। प्रश्नकाल में पीठासीन हमेशा सभापति होते हैं। आज पहली बार आपको मौका मिला कि संयोग से आप पीठासीन हो गई ...(व्यवधान)

उपसभापतिः उससे कोई फर्क नहीं पड़ता।

श्रीमती सुषमा स्वराजः जो लोग आपको नहीं दिखाना चाहते, वह यह मांग कर रहे हैं कि ...(व्यवधान)

श्री वीरेन जे॰ शाहः आपका दीदार होना चाहिए अवाम को कल टेलीविजन पर ...(व्यवधान)

श्रीमती सुषमा स्वराजः आप पहली बार पीठासीन हुई हैं ...(व्यवधान)

SHRI S. JAIPAL REDDY: Madam, the first hour of the House is to be telecast. The first hour of the sitting is to be telecast. I don't think that the proceedings of the House can be censored. In that case there is absolutely no purpose in telecasting the proceedings of the House. I request you to announce here that the proceedings between eleven and twelve shall be telecast in uncensored and unexpurgated way. (Interruptions)

उपसभापतिः साल्वे जी, आप कुछ कह रहे हैं?

SHRI N.K.P. SALVE: Madam, I have a point of order. (*Interruptions*)

THE DEPUTY CHAIRMAN: There is a point of order, please. (Interruptions) Don't make it, please. Don't make the televising of the proceedings of this House a matter of dispute. Whether it has to be televised or it has not to be televised, let the Chairman decide.

I have to allow Salve Saheb. (Interruptions)

Mathur Saheb, I have identified Mr. Salve. I am not allowing you, I am not allowing you, please.

Yes, Salve Saheb.

SHRI N.K.P. SALVE: My point of order relates to the procedure. I want to come to the question of the extent of suspension.

Madam, whether it would be televised or not, let one thing be made clear that we have expressed, my party has expressed and I have expressed complete disapproval of whatever has been done by the U.P. Government with reference to the Ram-Janmabhoomi.

SOME HON. MEMBERS: No. ... (Interruptions)

SHRI N.K.P. SALVE: On merits we have disapproved it. (*Interruptions*)

Yesterday on merits(Interruptions)

There is total disapproval which we have expressed yesterday. (*Interruptions*)

It is a question of fact...(Interruptions) that we have expressed total disapproval of whatever the U.P. Government has done. (Interruptions)

Madam, my point of order now is on the procedure. (*Interruptions*)

SHRI SURESH KALMADI: Madam, you called me(Interruptions)

THE DEPUTY CHAIRMAN: It is a point of order. (*Interruptions*)

SHRI N.K.P. SALVE: My point of order, Madam, is that yesterday it was announced in the House that we would be discussing the General Budget for sixteen hours. That was the decision announced in the House. My point of order is (Interruptions)

SHRI KAMAL MORARKA (Rajasthan): Is that the only point of order?

THE DEPUTY CHAIRMAN: Mr.

Salve, the Question Hour is suspended for a particular discussion. So, I have to go with that

SHRI N.K.P. SALVE: Kindly listen to my point of order. The Question Hour stands suspended. About that there is no doubt. On a procedure I want to know does the suspension of the Question Hour mean that we have suspended also yesterday's decision of starting the Budget discussion today and finishing it by Friday? Has that also been suspended?

THE DEPUTY CHAIRMAN: No. Only Question Hour is suspended. Rest of the business will go accordingly. Yes, Mr. Kalmadi.

SARDAR JAGJIT SINGH AURORA: Madam.

THE DEPUTY CHAIRMAN: I am not permitting you. You please take your seat.

SARDAR JAGJIT SINGH AURORA (Punjab): I will say something constructive. I am not in the habit of getting up like that. What I am suggesting is that you have already received the report from the UP Government. When the Home Minister makes a statement, there will be a discussion after that rather than starting it now without the report. That is my advice.

बार्ट्यापिक व्यवस्थान कोई प्रश्न नहीं है। आप बैट जाइए।(ब्यवसान) Please sit down. It is enough. (Interruptions) No, I am not permitting you. Anybody, who, except Mr. Kalmadi, speaks will not be allowed to go on record. Mr. Kalmadi, are you going to speak or not?

WRITTEN ANSWERS TO QUESTIONS

कृषि तथा प्रामीण ऋण राहत योजना, 1990 के अधीन उत्तर प्रदेश में किसानों को दी गई राहत

*341. श्री **ईश दत्त यादवः** क्या विक्त मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि उत्तर प्रदेश के किसानों को कृषि तथा प्रामीण ऋण शहत योजना, 1990 के अधीन भूमि-बंधक ऋण के लिए निर्धारित 10 हजार